

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

111

C.P (IB) No.745/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST JULY, 2018, 10:30 A.M.

Name of the Company	K N Choudhury-Vs-Nuddea Plantations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MADHU SUDAN SARKAR
(Adv) Applicant Mrs. Sanyal

1. Madip Kr. Mondal }
2. Biplob Sanyal }
Corporate }
Debtors }
Bhowmick Adv.

ORDER

Ld. Counsel for applicant and Corporate Debtor is present.

Ld. Counsel appearing on side of the Corporate Debtor sought time for hearing for want of arguing counsel. According to him the arguing counsel not turned up due to his illness.

List it for hearing on 16/08/2018.

Sd

(Jinan K.R.)
Member (J)